

SHRI N. K. SOMANI : I seek your protection. I did not anticipate that the Commerce Minister would understand my presentation, as he himself confessed. But he should at least answer some direct and important questions that were raised.

I referred to the unanimous recommendation of a textile seminar under the sponsorship of the Indian Institute of Foreign Trade and asked him whether he has read it and what was his opinion about it. This seminar recommended that this proposed textile corporation should, instead of having the functions envisaged in its structure he is proposing, devote all attention and energy to providing finance to sick mills.

He has also not said anything about the past performance of government-controlled mills of which he has enough experience so far.

The third question I asked was why they do not refer the matter of devaluation and fixing up the price of stocks and shares to a chartered accountant rather than to the authorised controller that he has in mind.

SHRI DINESH SINGH : My difficulty is that the hon. Member does not want to understand me. He has raised the question of some seminar organised by the Institute of Foreign Trade in which I had also the honour to say a few words.

SHRI PILOO MODY : What about listening to a few words ?

SHRI DINESH SINGH : I had also the opportunity of having to read through the conclusions which I must say, were not terribly impressive.

So far as the question of providing finance to the sick mills is concerned, I had mentioned that when we set up the textile corporation, we would certainly look into it.

MR. SPEAKER : The question is :

"That the Bill to provide in the public interest for the liquidation of cotton textile companies while keeping the undertakings thereof as running concerns, or for the reconstruction of cotton textile companies, in certain cases and for

matters connected therewith, be taken into consideration".

The motion was adopted.

MR. SPEAKER : We shall take up the next stages of the Bill tomorrow, and proceed with the half an hour discussion now.

17.29 Hrs.

SHIV SENA*

SHRI UMANATH (Pudukkottai) : At the outset, I want to clear two things. Firstly, when I refer to Shiv Sena terrorism, I mean the conduct of the organisers and leaders of the organisation called Shiv Sena and not the Maharashtra people as such, who have produced such a heroic working class as the working class of Bombay. Secondly, I am not going to repeat the points already covered in this House during earlier sessions, namely, the genesis of this organisation, the socio-economic conditions which gave birth to it etc.

Shri Chavan has recently characterised this organisation as fascist. *The Economic and Political Weekly* dated 21-10-67 writes as follows :

"Link reports that Shri Bal Thakre declared at a rally that he did not mind being called a dictator because he believed that only dictatorship would save India. The country needs a Hitler, he said".

The danger to the linguistic minorities, particularly to the South Indians, the danger to the democratic movement of the people of Maharashtra and to the unity of the nation is more so when one knows that this fascist organisation is being lavishly financed and reared by some big business groups of Bombay. One of the solid financiers of this organisation is one Mr. Ram Krishna Bajaj. Do you know that when the *Indian Express* wrote an editorial recently criticising the terrorist activities of the Shiv Sena sometime back, a gentleman telephoned to the staff of the newspaper not to write criticising the Shiv Sena ? Who do you think issued such warning ? Mr. Goenka, the proprietor of the paper ? Certainly not. It was Mr. Ram Krishna Bajaj who telephoned to the staff immediately after the editorial was written.

*Half-an Hour discussion.

AN HON. MEMBER : Mr. Frank Moraes is the editor.

SHRI UMANATH : Mr. Frank Moraes wrote the editorial. Mr. Ram Krishna Bajaj is already at the receiving end of the CIA financial conduit. I charge that the Shiv Sena is financed by the CIA through Mr. Bajaj, and I hope the Home Minister will take serious note of this.

I think that the House will be surprised to learn that at a meeting of the Rajasthani Postgraduates' Association held in Bombay on 14th August, 1967, a gentleman spoke thus :

"We need not fear Shiv Sena. Shri S. K. Patil is a spent up force. And so we require some one to fill the vacuum. We shall adopt and cultivate Shiv Sena as the most fitting organisation for the purpose."

Do you know who said this? It is none other than Mr. Kanthi Poddar, another representative of industrial big business group. This being so, the real aim of the Shiv Sena is to carry out the behests of big business, Indian and foreign, whereas South Indians are to be the scape goats just as Jews were made scape goats by Hitler.

Regarding the disruptive and terroristic activities of the Shiv Sena, Mr. Chavan assured this House that he hoped that the State Government would take deterrent steps to put them down. Having done so, this House wants to know from Mr. Chavan today not a repetition of the past assurances, but an enumeration of the concrete steps taken by both the Central and State Governments after the assurances to curb these activities.

It was precisely after the assurances that an orgy of terror was unleashed by the Shiv Senites on South Indians in certain parts of Bombay between August 15th and 20th of this year.

Speeches on public platforms is one of the media by which terror is incited against

South Indians. Here is a report of a sample speech of the Shiv Sena leader at Bhandra on 6-5-67. I am quoting from our report, submitted by me and Mr. Krishnamoorthy after our visit, to the Prime Minister as well as to the Home Minister.

SHRI P. RAMAMURTI (Madura) : Will this report be placed on the Table of the House?

SHRI UMANATH : I can place* it on the Table of the House. It reads :

"He called upon the audience to tear the South Indian's lungi and tread on the lungiwallahs with their shoes . . . Main aim is to drive out lungiwallahs particularly in Kalanagar . . . If they don't quit within a month, burn their huts."

These are the normal exhortations made.

Now I want to know from Mr. Chavan what action has been taken to ban such exhortations to kick and burn?

Another medium is their printed publications. I quote from their publication *Shiv Sena Speaks* :

"When the recent terrible tragedy of Matunga railway accident killed more than a hundred. . . these South Indian vultures from nearby huts swooped over the injured and dying women lying in agony, cut their limbs with sickles to snatch the ornaments and made good their escape in broad daylight."

This is a gruesome incitement to terror against South Indians, based on utter falsehood. Now, what action has been taken by the State and Central Governments to prohibit circulation of such exhortations to terror?

Is it not strange that our Government, which has prohibited circulation of Viet Nam publication on American atrocities in Viet Nam lest it should hurt the Americans, would not prohibit circulation of

*The Speaker not having subsequently accorded the necessary permission, the document was not treated as laid on the Table.

[Shri Uma Nath]

such Shiv Sena exhortations to terror against our own countrymen? Is it a crime on the part of these linguistic minorities that they were not born Americans, that they should not get protection on their own soil which the Americans get?

One Mr. C. V. Menon was assaulted brutally in February of this year. To this day a case has not been initiated against the assailants. Then, one Mr. Rajan, another South Indian, was attacked in April immediately after a Shiv Sena rally. You cannot say they were bottleggers and dacoits, because the rally was over at Chembur and on their way back he was assaulted, and he died. To this day we do not know what happened to this case.

The greatest sense of insecurity is created by the behaviour of the Bombay police in this respect. Myself and Shri Krishnamoorthy, M.P. who visited Bombay recently, in our report, have stated :

"The major contributing factor to the continuation and accentuation of fear of insecurity among South Indians is the deliberate conduct of the police services, biased in favour of Shiv Sena and bearing ill-will to South Indians as such."

We have given a series of instances in our written report, which is with the Home Minister himself, to prove these contentions. The example is set by the Police Commissioner himself, the Police Commissioner of Bombay. We were told that in Bombay, every time a Shiv Sena's attack takes place, the Commissioner goes out of his way to give a clean chit to Shiv Sena. We experienced it ourselves when we were present there. Two days after the Sion-Koliwada attacks by the Shiv Sena, that is, on 17-8-1967, the Bombay Police Commissioner issues a statement in which he says that there are three versions about the incidents, one of which associates Shiv Sena with it and that no clear picture has emerged. That is the Commissioner's statement. If that was so, the same Commissioner had issued a statement two days earlier that "Shiv Sena is not involved in the incident". What other proof do you want to show that the Commissioner was guided by his eagerness to protect the Shiv Sena by dissociating it, when even according to him, a clear picture had not emerged on that

very aspect? This is the average position in the police ranks in Bombay city.

I can well assert that the Bombay Police is taking a hint from the patronage shown by the State Government to Shiv Sena. I am giving concrete examples in this connection. During the anniversary of the *Marmick*, the Shiv Sena weekly, a drama was enacted called "Blind Man Grinds". About the contents of the drama, the *Marmick*, in its issue dated 28-8-1966 stated that it is "a drama that will make outsiders feel 'One night in Yama's kingdom'. From that, you can understand the contents of that drama. An eminent person who participated in that function, recalling his childhood experience of how a Maharashtrian who opened a shop in his village went bankrupt in a few days, whereas an outsider thrived subsequently, said—that person, after attending it, said :

"Instances from my childhood go only to show you how we would not allow a man from among ourselves to have his shop...."

he is a person who speaks Marathi, who says "ourselves", not others.

"But when an outsider—*Bahar ka Admi or Parapranthiya*—

I am giving this translation of his words which was reported in *Marmick* itself—

"comes, we behave with him as if he is a good man. We should ponder over this experience to find out if any such things happened at our hands today. If we do that, many of our difficulties will be removed."

He accepted that position that outsiders are those from outside the Maharashtra State as against those who are insiders. This is what he has commented there.

And do you know who spoke this? Not Mr. Bal Thackeray, the leader of the Shiv Sena. This is spoken by Mr. V. P. Naik, the Chief Minister of Maharashtra. When the Chief Minister claps at the anti-minorities drama enacted on the stage, is there anything surprising if the ordinary constables and officers just clap their hands when the content of the drama is actually carried out in the streets? Is there any surprise that many policemen themselves distribute this paper *Marmick* in the police ranks,

after seeing that the paper is blessed by the Chief Minister ?

On 13-8-1967—this is just a few days before Mr. Chavan termed the Shiv Sena as a Fascist organisation—another man wished well for this organisation. It was at an anniversary which was held on that date. That eminent person said that he had come there to bless *Marmick*. He said *Marmick* is Shiv Sena and Shiv Sena is *Marmick*. Do you know who spoke like that? It was the President of the Maharashtra Pradesh Congress Committee, who came there to bless it, knowing that it was Shiv Sena, and it was its anniversary, a week before that organisation was called Fascist by the Home Minister himself.

Let us see how it is being encouraged. In the recent October issue of the *Marmick*, dated 28th—there is a big two-page advertisement. Who patronised it and who gave that advertisement to that Fascist paper? That advertiser is really financing that paper. Do you know of that two-page advertisement published at the central page? Who gave that? It was given by the State Bank of India which is under the control of our Central Government! There was another advertisement by the Maharashtra State Government on prohibition. Except these two advertisements, you will find only a small advertisement somewhere else, and nothing else. Here are the forces at work. What is the use of condemning simply and saying that "we do not like this?" If you do not take action simultaneously on this, it will just encourage them more and more. If there is to be really a check on these terroristic activities of the Shiv Sena and real protection to minorities, I would like to submit that the Minister must accept the position and institute a judicial enquiry into the entire affair—into their finance and terroristic activity and all these aspects, and the repercussions.

My request to the hon. Home Minister will be, if you want to know the real mind as to how the minorities there feel it is not enough if you go and check up with the Police Commissioner but you must ask the people themselves. Myself and Shri Krishnamoorthi went directly to the areas, called all the people and asked them what the actual position was in those various areas. As mentioned in the report, which I am

going to place on the Table of the House, there is a feeling of insecurity. Whether it is justified or not I would like the hon. Home Minister when he replies to tell us. We are not to assess the feelings of insecurity or security by the number of incidents before and after, because today a situation has arisen in Bombay creating a feeling in the mind of the minorities that even if they hear the report of one small incident anywhere again they get a feeling of insecurity.

In this context, I submit that the Home Minister must accept the position that there must be a judicial inquiry. Let them appoint a High Court Judge or a Supreme Court Judge. We will not insist on what State he should belong to. Let them have a judicial inquiry into the activities and let him say what action should be taken. The question of social and economic aspects is different and we are dealing with them politically and ideologically. I am confident that the Bombay working class and the democratic movement there will meet the fascist ideologies. As far as the responsibility of the Government is concerned. I request the Home Minister to accept an inquiry like this; withdraw all patronage of the State Government as well as Congress leaders and prohibit day-to-day incitement to this kind of terror against minorities in public meetings and publications. In this way some serious action should be taken.

AN HON. MEMBER : And dismiss Bala-sahib Desai.

SHRI V. KRISHNAMOORTHI (Cuddalore) : Sir, the grievances of the Maharashtrais may be genuine.

AN HON. MEMBER : They are.

SHRI V. KRISHNAMOORTHI : Sir, we from Madras welcome people from other parts of the country to come and settle down or seek their profession in our State. Shri Piloo Mody or Shri Damani can come and settle down there.

AN HON. MEMBER : You want industrialists only.

SHRI V. KRISHNAMOORTHI : Sir, the hon. Minister has on more than one occasion condemned Shiv Sena as most reactionary, most anti-national and fascist. But there is no gainsaying the fact that simply condemning an organisation like that would not help. I would like to ask the hon.

[Shri V. Krishnamoorthi]

Minister what proper steps he has taken. On an earlier occasion also there was a half-hour discussion here. After that atrocities have been committed. That is why I want to know what action the Home Minister has taken. He simply says—he said it in the other House—that the Bombay Government is dealing with it, that Shri V. P. Naik is dealing with it. Before I put my question, I would like to mention one thing. We had an interview for more than an hour with the Chief Minister of Bombay, Shri V. P. Naik. He was not happy at our going to Bombay and making enquiries regarding these atrocities. He put us a question. He asked: "When you people of the DMK Party demanded Dravidanad in Madras, did we send anybody from Bombay to enquire into it? Why do you come and create politics in Bombay?" That was his finding on our mission.

Is the Home Minister satisfied that the Naik Government will take action? I want to know what steps the hon. Minister has taken? Has he under article 356 of the Constitution directed the State Government to take particular steps? In reply to a question by Shri Chandrashekhar in the other House he said that he was prepared to declare that Shiv Sena movement is an unlawful activity but he was requiring some legal sanction. Is he coming forward with a Bill in this connection? He has come forward with the Unlawful Activities Bill. Will he bring in an amendment to that Bill, embodying Shiva Sena Movement as an unlawful activity? That is my second question. Thirdly, is he prepared to appoint a judicial commission, as demanded by Shri Umanath? The difference between the views of Shri Bal Thackeray and mine is not much. He says that he does not want a judicial officer from the South; he will be satisfied only with a judicial officer from the North. I have got as much trust and confidence in the judicial officers of the North as my hon. friend has. So, let it be any judicial officer, High Court or Supreme Court Judge; I do not mind it. Is the hon. Minister prepared to appoint such a commission? If he does not proceed on these lines and yet say that the movement is fascist and anti-national, we are not prepared to accept his statement at the face value. Unfortunately, the Home

Minister hails from Bombay State. So, let him at least threaten that he is going to ban that movement to put it on the right track.

श्री कंबरलाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, जो नारा शिव सेना लगाती है वह बहुत अट्रैक्टिव है और उसमें शायद कुछ उनकी एकोनामिक और सोशल प्रबलम भी है। ऐसा देखा गया है कि मान लीजिये किसी कारखाने में एक जनरल मैनेजर, अगर बम्बई में हो और वहां दिल्ली का पहुंच जाता है या पंजाब का पहुंच जाता है तो वह मजदूरों से लेकर और ऊंचे तक जितने भी अफसर हैं वह सब पंजाब से या दिल्ली से लिये जाते हैं और इसी प्रकार से और जगहों पर भी यही होता है। अब वहां के जो लोग होते हैं, वह दिल्ली में भी ऐसा ही है, मद्रास में भी ऐसा है और बम्बई में और सब जगह ऐसा ही है। यह टैंडेंसी हमारे सारे देश के कैरेक्टर में ही है। इस से यह होता है कि वहां के जो लोग हैं उनमें एक हार्टबर्निंग होती है। वह जो बड़े बड़े अफसर होते हैं वह प्रॉफ़ेस देते हैं अपने नेटिव प्लेस के आने वाले लोगों को। इससे वहां के लोगों की आर्थिक अवस्था भी बिगड़ती जा रही है। मैं समझता हूँ कि शिव सेना वहां बहुत अधिक पापुलर हो रही है जैसा कि कुछ जगहों के एलैक्शन से मालूम हुआ है। उस का एक कारण यह है कि शिव सेना की तरह नाग सेना और अन्य सेनाएं अलग अलग प्रान्तों में बन रही हैं लेकिन यह जो टैंडेंसी है यह देश के लिए खतरनाक है। देश एक है और सब के लिए सब जगह स्थान होना चाहिए। लेकिन हम यह अलगाव व प्रान्तीयता की भावना को रोक नहीं पायेंगे जब तक कि उस की जड़ को ठीक न किया जाय। वहां के लोगों की जो आर्थिक अवस्था है उसे ठीक किया जाय। मैं यह नहीं कहता कि किसी कारखाने में एफिशिएंसी को खत्म किया जाय इस के मैं पक्ष में नहीं हूँ लेकिन कम से कम जो नीचे के लोग हैं चाहे वह पंजाब में हों, दिल्ली में हों या महाराष्ट्र में हों, कहीं भी हों उन के लोगों को वहां के जो स्थानीय

सोग हूँ उन को प्रीफ़ैस भिलना चाहिए। इस के लिये मैं कहूंगा कि मंत्री महोदय इस प्रकार का कोई एक लैजिस्लेशन, कानून लायें या कोई व्यवस्था हो सकती है उस के बारे में वह विचार करें जिससे यह जो हार्ट बनिंग होती है यह खत्म हो जाय। यह भावना कि महाराष्ट्र केवल महाराष्ट्रियों के लिए है, मद्रास सिर्फ मद्रासियों के लिए यह जो भावना आज हर जगह पर है यह समाप्त होनी चाहिए।

दूसरी चीज मैं यह कहना चाहता हूँ कि यह बात सही है कि आज अखबारों में तो मैंने नहीं देखा लेकिन जो समाचारपत्रों में पढ़ा है कि वहां की सरकार के जिम्मेदार मंत्री और बड़े बड़े अफसर उन की सहानुभूति इस मूवमेंट से है जो वह डाइरेक्टली या इन-डाइरेक्टली जैसे भी हो। मैं ने जो पढ़ा है अखबारों में उस को कहता हूँ। दूसरी बात यह है कि कुछ लोगों का यह भी कहना है कि वह देश में प्रजातंत्र खत्म करना चाहते हैं, कोई यहां एक्टिवटीज में भाग लेना चाहते हैं अगर यह सब बातें हैं और मंत्री महोदय ने खुद यह कहा कि फासिस्ट टैंडेंसी जो उन के अन्दर है उसे वह कंडम करते हैं। ऐसी संस्था को नहीं रहना चाहिए। इस विचारधारा को नहीं पनपने देना चाहिए। मैं यह चाहूंगा कि गृह मंत्री जी क्योंकि वह स्वयं महाराष्ट्र के रहने वाले हैं इसलिए थोड़ी सी उनकी एक जिम्मेदारी और भी ज्यादा बढ़ जाती है कि इस की इनक्वायरी महाराष्ट्र गवर्नमेंट पर आप खुद भी छोड़ कर क्योंकि वह एक पार्टी समझी जा रही है राइटली या रीगली आप सेंट्रल इंटीलजेंस से इस की इनक्वायरी करिये और उस इनक्वायरी की रिपोर्ट सदन के सामने रखी जाय कि यह उस इनक्वायरी की रिपोर्ट है या उस की फ़ाईंडिंग है उस के बाद अगर उस में यह आये कि इस की ऐक्टिवटीज से लालंसनेस क्रीएट करते हैं कुछ वाएलेंस प्रीच करते हैं या इस प्रकार की अलगाव की प्रवृत्ति बढ़ाती है कि एक अन्य जगहों के आदमी वहां नहीं रह सकते और

उनके साथ मारपीट करें तो उस के लिए सख्त कार्यवाही होनी चाहिए। मैं ने इन दो बातों की तरफ मिनिस्टर महोदय का ध्यान दिलाया। मैं चाहता हूँ कि पहले वह कोई रास्ता निकालें वहां के लोगों के लिये और इसके लिये प्रयत्न करें, दूसरे वह सी० बी० आई० के द्वारा इस की जांच करवायें और उस की रिपोर्ट सदन में रखें।

SHRIMATI SHARDA MUKHERJEE
rose—

MR. SPEAKER : This is not the rule. Normally the rule is that you should have sent some slip or notice earlier. If you had sent it before 11 o'clock, you would have been allowed. However, it is only a half-an-hour debate and the Minister must get at least 5 minutes if others speak for 25 minutes. Two or three Members wanted to put questions and I have got their names before me. Even this perhaps may not be correct but still since I have got their names before me I called them. Now, Shri George Fernandes. He will only ask a question and make no speech.

श्री जावं फरनेन्डीज (बम्बई दक्षिण) : अध्यक्ष महोदय, मैं प्रश्न पूछ रहा हूँ, लेकिन प्रश्न पूछने के पहले एक दो बातें पेश करना चाहता हूँ। मैं समझता हूँ कि शिव सेना जैसी संस्थाएँ आज दिल्ली में और सारे मुल्क में किसी न किसी तरीके से चल रही हैं। वह कहती हैं कि स्थानीय लोगों को नौकरी में प्राधान्य दीजिये और स्थानीय विकास कीजिये, हमारे राज्य के विकास को प्राधान्य दीजिये, इस तरह की बातों को कहने वाली संस्थाएँ सारे मुल्क में चल रही हैं। नागपुर में इस तरह की बात चल रही है कि हमारे यहां मोटर कारखाना बनाओ और वहीं के लोगों को नौकरी दे दो। किसी भी शहर के बारे में यह कहा जा सकता है कि वहीं के लोगों को नौकरी दो। लेकिन जो बुनियादी बात है, इस किसम की बात जो मुल्क के अन्दर देखने को मिलती है उस की वजह यह है कि बेकरी की वजहसे नौजवानों में एक निराशा फैल गई है। इस सब की बुनियाद गवर्नमेंट है, और मैं समझता हूँ कि कांग्रेस सरकार से न

[श्री भाबं करनेकीब]

तो बेकारी हटाने की कोई बात हो सकेगी और न लोगों को मकान आदि देने का काम हो सकेगा। इस लिये शिव सेना का जवाब है कांग्रेस सरकार को हटाना। इस के सिवा और कोई जवाब इस का नहीं हो सकता है; यह असंभव है।

मैं मंत्री महोदय से पूछना चाहता हूँ कि सारे मुल्क में आर्थिक विकास में जो विषमता बढ़ती जा रही है, जैसे कि बंगाल में या महाराष्ट्र में औद्योगिक और आर्थिक विकास के लिये जितने अधिक परिमाण में पैसा खर्च किया जाता है उतना उड़ीसा, तमिलनाडु या केरल के आर्थिक विकास के लिये नहीं किया जाता वहाँ की अ.ब.वों के परिमाण में इस विषमता को कम करने के लिये और औद्योगिक विकास के लिये जो पैसा लगाया जाता है उस का बंटवारा ठीक ढंग से करने के लिये क्या सरकार कोई योजना बना सकती है ?

SHRI S. KUNDU (Balasore) : When I ask a question about this matter, I have the greatest regard for the people of Maharashtra. They are one of our valiant,—not violent; some of them are violent but not all—brave and valiant people. They were also in the forefront of the national liberation movement. But be it Shiva Sena or any *sema*, if any organisation practises pro-chialism, linguistic vandalism, terrorism, fascism or any such thing, we are completely opposed to it because it completely goes against the basic faith—nationalism, secularism, democracy and socialism—which we hold so dear to us. Therefore this aspect has two points. One is the social problem and another is the political problem. It is because of the growing imbalance in planning, as some of my hon. friends said, the frustration of the people, the distress and the feeling of neglect as some of the less-developed people feel at the hands of developed States and the Centre and the way certain things are thrust upon them. For instance, the people of Orissa, whom Gandhiji called a country of Daridra-narayana a long time back when he went there in 1939, are till now one of the less-

developed people. In such cases in the matter of employment where some Central industries are there the Oriyas are denied a fair opportunity.

MR. SPEAKER : What is the Government doing? That is the question.

SHRI S. KUNDU : I am coming to it. This sort of tendency is growing throughout India and therefore I would like to know from the hon. Minister whether he would constitute an inquiry, judicial or otherwise as it may be, which will go into the deeper aspects of this thing and suggest certain remedies by which we can find out a solution.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker, Sir, last time also, we discussed the question and I had the occasion to express my views on this problem. But the hon. Members have chosen to raise this question again. I repeat what I said before.

AN HON. MEMBER : Something has happened after that.

SHRI Y. B. CHAVAN : It is not a question of something happening after this or that. It is a question of properly assessing the problem as such.

Personally, I am convinced that this question is, basically, connected with the socio-economic conditions. This type of problem is not a monopoly of Maharashtra. I find this sort of a tendency coming up in practically every part of the country. That seems to be the general pattern of things. Naturally, even though the origin is in socio-economic conditions, these expressions sometimes have some sort of an element of aberrations in it. Shiva Sena is that sort of an aberration in Maharashtra. Therefore, it is reactionary. I have said that the way they propagate against non-Maharashtrians is harmful and that needs to be condemned. But the condemnation also must not be overdone because by overdoing this instead of eradicating such a tendency, sometimes you give power and strength to this thing. I quite agree that there will have to be some sort of a socio-economic solution. I know it is not a simple and easy thing. Naturally, I cannot agree with the solution that is offered by Shri Fernandes.

श्री मधु लिमये : (मुंगेर) : यह आप कैसे कबूल करेंगे ? आप से यह उम्मीद नहीं की जाती ।

SHRI Y. B. CHAVAN : That depends upon their political strength.

I must say, at the same time, that the allegations made against the Maharashtra Government are completely unfounded. I know, personally, the Chief Minister's approach to the problem and his handling of the problem. If we are going to deal with people of that high office in a rather casual manner...

SHRI UMANATH : I have quoted him.

SHRI Y. B. CHAVAN : You have quoted him completely out of context. You mentioned the speech of the President of the Maharashtra Pradesh Congress Committee. I have read the whole speech. It is, really speaking, worth reading the whole speech. He took the challenge, went to their function and told them that they were wrong and what constructive approach they should have. Unfortunately, somebody has given you the translation out of context.

SHRI UMANATH : You can give the correct translation of both Mr. Naik's speech and of the President of the Maharashtra Pradesh Congress Committee.

SHRI Y. B. CHAVAN : I will give you personally. That will help you to assess the problem. It is no use exaggerating the problem. I am very glad you distinguished

between the aberration of Shiva Sena and the Maharashtra people. This time, you have taken a very correct assessment.

SHRI UMANATH : All along.

SHRI Y. B. CHAVAN : This is an improvement today. I welcome that improvement. You are also a member of a national political party; you are expected to look at it from the national point of view. If you say something is wrong in this particular city and, therefore, we should have a judicial inquiry, that itself will be a sort of a wrong thing to do. I cannot assure any inquiry of a particular thing. We are thinking of having a national integration council which will deal with this problem as a national problem and think out what steps would be necessary in this matter.

About the report that you have sent, I have sent the report to the Maharashtra Government and I have asked them to examine that thing. I am convinced, as far as violent activities are concerned, they are investigating the cases and taking action against them. What I am doing is the only right thing that is to create a public opinion about this unhealthy expression of this movement and, at the same time, trying to be constructive about the socio-economic aspect of it.

18 Hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, November 28, 1967/Agrahayana, 7, 1889 (Saka)